

High Court Of Judicature At Allahabad
OFFICE MEMORANDUM

No.130/JR(S)/2007 Dated: Allahabad : May 24, 2007

The following Judges Small Causes Courts/ Additional Judges Small Causes Courts/ Civil Judges(Senior Division)/ Additional Civil Judges (Senior Division)/ Chief Judicial Magistrates/Additional Chief Judicial Magistrates/ Additional Chief Judicial Magistrates (Railway)/ Chief Metropolitan Magistrates/Additional Chief Metropolitan Magistrates have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting on June 05, 2007 afternoon.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl No	Name of Officer	Present Place of Posting	Place to which transferred
1	SHAMSHUL HAQUE	Agra	Gautam Budha N.
2	SMT. ADESH NAIN	Agra	Nagina-Bijnor
3	ASHOK KUMAR-X	Agra	Allahabad
4	PHOOL CHAND PATEL	Aligarh	Kaushambi
5	SUNEET CHAND (SONU)	Aligarh	Muzaffar Nagar
6	RAM NAGINA YADAV	Allahabad	Shahjahanpur
7	NARENDRA SINGH	Allahabad	Kairana-Muzaffar Nagar
8	PRADEEP SINGH	Allahabad	Agra
9	ASHWANI KUMAR DUBEY	Allahabad	Hapur-Ghaziabad
10	DINESH KUMAR	Allahabad	Mainpuri
11	ARVIND KUMAR SINGH	Allahabad	Rampur
12	SMT. ALPANA SAXENA	Allahabad	Etawah
13	KM. INDU DWIVEDI	Allahabad	Hapur-Ghaziabad
14	MOHD. GHULAM-UL MADAR	Azamgarh	Hardoi
15	BASANT KUMAR JATAV	Azamgarh	Aligarh
16	VIRENDRA KUMAR PANDEY	Bahraich	Chitrakoot
17	VIPIN KUMAR-I	Banda	Pilibhit
18	NASIR AHMAD-III	Banda	Shikohabad-Firozabad
19	PANKAJ MISRA	Barabanki	Banda
20	RAM KESH SINGH	Basti	Jaunpur
21	INTAKHAB ALAM	Basti	Bhadohi
22	DIGVIJAY NATH	Bhadohi at Gyanpur	Pratapgarh
23	SMT. RAJANI SINGH	Bijnor	Etah
24	MOHD. SHAREEF	Nagina-Bijnor	Saharanpur
25	SURESH CHANDRA BHARTI	Budaun	Deoria
26	ALI RAJA	Budaun	Gorakhpur
27	SANJAY KUMAR-II	Bulandshahar	Mathura
28	JAGAN NATH MISHRA	Chitrakoot	Allahabad
29	RAKESH KUMAR SHUKLA	Deoria	Jaunpur
30	LAL CHANDRA-III	Etah	Kasia-Kushi Nagar
31	DR. RAKESH KUMAR NAIN	Faizabad	Etawah
32	MOHAN LAL	Shikohabad-Firozabad	Bhadohi
33	BRIJ LAL	Gautambuddha Nagar	Lakhimpur Kheri
34	SMT. VANDANA SINGH	Gautambuddha Nagar	Raebareli
35	NARENDRA KUMAR-II	Ghaziabad	Mirzapur
36	ASHOK KUMAR SINGH YADAV	Ghaziabad	Azamgarh
37	RAJ KUMAR BANSAL	Hapur-Ghaziabad	Kanpur Nagar
38	JAITENDRA KUMAR	Hapur-Ghaziabad	Allahabad
39	SHREE NARAIN UPADHYAY	Gonda	Sonbhadra
40	SHAMBHU NATH	Gorakhpur	Barabanki
41	RAMESH KUMAR YADAV	Gorakhpur	Mirzapur
42	SHAILESH KUMAR TIWARI	Hardoi	Faizabad
43	RAM LAKHAN SINGH CHANDRAUL	Hardoi	Banda
44	BANS RAJ	Jaunpur	Raebareli
45	SMT. CHANDRA SHILA	Jaunpur	Gonda
46	MAHESH KUMAR KUSHWAHA	Jaunpur	Lucknow
47	KM. MANJULA SIRCAR	Jhansi	Barabanki
48	RANDHEER SINGH	Kanpur Dehat	Meerut
49	BANS BAHADUR YADAV	Kasia-Kushi Nagar	Hardoi
50	AJAY KUMAR TRIPATHI-I	Mahroni-Lalitpur	Gautam Budha N.
51	SMT. REETA KAUSHIK	Lucknow	Bareilly
52	BHU DEO GAUTAM	Lucknow	Bareilly
53	SHIVA KUMAR SINGH	Lucknow	Varanasi
54	ANUPATI RAM YADAV	Lucknow	Ambedkar Nagar
55	SURESH CHANDRA SAVITA	Mainpuri	Lucknow
56	CHANDRA SHEKHAR PRASAD	Mainpuri	Kunda-Pratapgarh
57	RAJESH UPADHYAY	Mainpuri	Allahabad

58	RAM SUCHIT	Mirzapur	Lucknow
59	NITYA NAND SHRINET	Mirzapur	Chandausi-Moradabad
60	SYED SARWAR HUSAIN RIZVI	Moradabad	Unnao
61	RAJESH CHAUDHARY	Moradabad	Mainpuri
62	MOHD. ASHARAF ANSARI	Kairana-Muzaffarnagar	Budaun
63	MOHD. RIZWAN AHMAD	Pilibhit	Bahraich
64	SMT. PRITI SINGH	Pratapgarh	Kanpur Dehat
65	SATYA NANAD UPADHYAYA	Kunda-Pratapgarh	Azamgarh
66	RAIS AHMAD	Rai Bareli	Varanasi
67	SMT. BRIJESH SINGH	Rampur	Allahabad
68	BABU PRASAD	Saharanpur	Mehroni-Lalitpur
69	MAHESH NAUTIYAL	Shahjahanpur	Agra
70	RAM SUDH SINGH	Shahjahanpur	Varanasi
71	VISHAMBHAR PRASAD	Unnao	Chandausi-Moradabad
72	SURESH CHANDRA ARYA	Varanasi	Mainpuri
73	PADMAKAR MANI TRIPATHI	Varanasi	Banda

BY ORDER OF THE COURT,

Sd/-

SWATANTRA SINGH
REGISTRAR GENERAL

No.130(i)/JR(S)/2007 Dated: Allahabad : May 24, 2007

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
3. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
4. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
5. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this before Hon'ble Judges sitting at Lucknow for their Lordship's kind information (Information available on E-mail)
6. The Officer on Special Duty (Computer), High Court, Allahabad
7. The Registrar (Confidential), High Court, Allahabad
8. The Assistant Registrar (Budget), High Court, Allahabad
9. The Section Officer (Admin. A-3) Section, High Court, Allahabad
10. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this before Hon'ble Judges for their Lordship's kind information (Information available on E-mail)

BY ORDER OF THE COURT,

Sd/-

(PRATYUSH KUMAR)
JOINT REGISTRAR